

By E-Mail/Speed Post/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-06/710 /2024 /A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
The District & Sessions Judge,  
Dhubri

Dated Guwahati, the 24<sup>th</sup> January, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**  
Ref:- Letter No. DJ.XII-1/2024/393/E, dated 19.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Dhubri has been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel his hometown at Sootea, District- Biswanath Chariali from Dhubri and return, w.e.f. 06.01.2024 to 17.01.2024, by the shortest possible route, as per existing Rule.

Shri Baruah may be informed accordingly.

Thanking you.

Yours faithfully,



**REGISTRAR (VIGILANCE)**

Copy to:- NO. HC.VII-06/711-714 /2024/A dated 24<sup>th</sup> January, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Surajit Baruah, Addl. Chief Judicial Magistrate, Dhubri, for information with reference to his letter dated 19.01.2024.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**REGISTRAR (VIGILANCE)**

